Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. Nos. 77, 78, 79 of 2011 in
DFR No. 1888 of 2009

Dated : 19th May, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Awadh Wood Products … Appellant(s)

Versus

U.P.P.C.L & Ors. ….Respondent(s)

Counsel for the Appellant(s): Mr. Arvind Kumar, Mr. Anuj Kumar

ORDER

I.A. Nos. 78 & 79 of 2011

The learned counsel appearing for the Appellant submits that the Appellant has deposited the Court fee of Rs.1,00,000/- on 18.05.2011, as such, he seeks permission to withdraw I.A. No. 79 of 2011 as well as I.A. No. 78 of 2011.

Permission is granted. I.A.Nos. 78 & 79 of 2011 are dismissed as withdrawn.

I.A. No. 77 of 2011
(Condone delay Application)

Issue notice to the Respondents returnable on 30.05.2011. Dasti service is permitted.

Post the matter on ***30.05.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS